

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
TRACTION ON DEMAND INDIA PRIVATE LIMITED**

1. Name of corporate person	TRACTION ON DEMAND INDIA PRIVATE LIMITED
2. Date of incorporation of corporate person	October 5, 2018
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Jaipur under the Companies Act, 2013
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U72900RJ2018FTC062625
5. Address of the registered office and principal office (if any) of corporate person	G-23, 308, 3rd Floor Shree Mansion, Kamla Marg, C-Scheme Jaipur 302001
6. Liquidation commencement date of corporate person	March 22, 2023
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman B-703, Arvind Skylands Apartments, Shivanahalli, Jakkur Main Road, Yelahanka ,Bengaluru 560064 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	April 21, 2023

Notice is hereby given that TRACTION ON DEMAND INDIA PRIVATE LIMITED has commenced voluntary liquidation on March 22, 2023.

The stakeholders of TRACTION ON DEMAND INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before April 21, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: March 23, 2023
Place: Bangalore

Vinod Sunder Raman
Liquidator of TRACTION ON DEMAND INDIA PRIVATE LIMITED
Reg No. IBBI/IPA-002/IP-N00075/2017-2018/10206

